NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/120/(IB)/2017

NAME OF THE PETITIONER(S)

: ULTRATECH CEMENT LTD

NAME OF THE RESPONDENT(S)

: RPN ENGINEERS CHENNAI PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A. Vidya & B. Shakkliperiye Jun 14/s. King & Parkridge

Counsel for Pelitioner

Maly

2. R. Pawen Kumardhenuka

Counselfor Respondent

R. Paus on M

ORDER

Counsel for petitioner present. Counsel for respondent present and stated that he is filing a proposal for settling the issue with the petitioner giving the schedule of payment. Copy of the same is furnished to the other side today. Counsel for petitioner sought time to seek clarifications from his client in this regard. Time extended at request. Put up on 06.07.2017 at 2.30 P.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)